

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

21. C.P.(IB) -2704(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.04.2021**

NAME OF THE PARTIES: Ulric Francis Sequeira & Anr

V/s

Richa Homes Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is listed before Special Bench at 3 P.M. as both the members in the Special Bench are holding additional charges of other benches other than their own charge. Hence matter is adjourned due to lack of time to 06.05.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)